

## Constitution Day and Citizens duties

(26.11.2019 to 26.11.2020)

### Action Points for State/UT Governments

S. No.	Ministry/Department	Activities
1.	State Department of Housing and Urban Affairs (Ministry of Housing and Urban Affairs, Government of India to coordinate )	<ul style="list-style-type: none"><li>• At state, district &amp; urban local bodies level, activities like seminars, meeting of Self Help Groups and youth clubs to be taken up on 26<sup>th</sup> Nov, 2019 and thereafter up to 26<sup>th</sup> November, 2020</li><li>• Meeting on citizens' duties by Nagar Palika/Nagar Nigam on 26<sup>th</sup> Nov 2019 and during the period of one year</li><li>• Talks/Conferences/Seminars; Rallies/Walks/Runs focused on Citizens' Duties to be organized during the period of one year</li><li>• To do publicity on website through Flyers, Standees etc. throughout one year</li></ul>
2.	State Department of School Education (Ministry of School Education and Literacy,MHRD, Government of India to coordinate )	<ul style="list-style-type: none"><li>• Reading of the Preamble in special assembly in schools on 26.11.2019</li><li>• Distribution of brochures in all schools on 26<sup>th</sup> November, 2019.</li><li>• Organizing Mock Parliament during the period of one year</li><li>• State/district level debate and essay competition / cultural programmes on citizens' duties &amp; themes related to Constitution &amp; rewarding the winners at State Level during the period of one year</li><li>• Drawing competition / quiz / skit</li></ul>

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		<p>/olympiad competitions at all levels &amp; encourage students to participate in them during the period of one year</p> <ul style="list-style-type: none"> <li>• Talks by eminent lawyers &amp; legal scholars on citizens' duties &amp; related themes in the schools during the period of one year</li> <li>• Cultural programmes &amp; exhibitions on India's Constitution or / and biography of Dr. B.R. Ambedkar during the period of one year</li> <li>• Invite eminent personalities in the schools to disseminate the message of citizens' duties during the period of one year</li> <li>• Inclusion of one page on fundamental duties in state text books in addition to Preamble during the period of one year</li> <li>• Public messages on citizens' duties for dissemination among NIOS learners &amp; staff during the period of one year</li> <li>• Talks/conference/seminars; rallies/walks/runs focused on citizens' duties to be organized during the period of one year</li> <li>• To do publicity on website through flyers, standees etc. throughout the year</li> </ul>
3.	State Department of Higher Education (Ministry of Higher Education, MHRD, Government of India to coordinate )	<ul style="list-style-type: none"> <li>• Reading of the Preamble in government/private colleges/ institutions/centres by holding special assembly on 26.11.2019</li> <li>• State government and state level</li> </ul>

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		<p>bodies to conduct debate, essay and quiz competitions in govt/private colleges/institutions/centres during the period of one year</p> <ul style="list-style-type: none"> <li>• Talks/ seminars on citizens' duties in colleges at all level during the period of one year</li> <li>• Team of students of Law Universities/Colleges to make PPT on citizens' duties to all schools in their areas (one for below Class VIII and another for classes above VIII) during the period of one year</li> <li>• Talks/conferences/seminars; rallies/walks/runs focused on citizens' duties to be organized during the period of one year</li> <li>• To do publicity on website through flyers, standees etc. throughout the year</li> </ul>
4.	State Department of Legal Affairs (Department of Legal Affairs, Government of India to coordinate )	<ul style="list-style-type: none"> <li>• Reading of the Preamble by State Bar Councils/District Bar Associations/Law colleges on 26.11.2019</li> <li>• State Bar Councils/District Bar Associations to conduct Seminars/Conference/Talks on Constitution Day &amp; Citizens' Duties on 26/11/2019 and during the period of one year</li> <li>• State Bar Councils/District Bar Associations to identify Resource Persons to deliver Talks /Lectures on Constitution &amp; Citizens' Duties in schools /colleges (to be given to</li> </ul>

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		<p>DSE, MoHRD &amp; DHE, MoHRD )</p> <ul style="list-style-type: none"> <li>• Team of students of law universities/colleges to make PPT on citizens' duties to all schools in their areas (one for below Class VIII and another for classes above VIII)</li> <li>• To do publicity on website through flyers, standees etc. during the period of one year</li> <li>• Public awareness camps by Legal Aid Centres of State/District Legal Service Authorities and Legal Aid Clinics of Law colleges</li> </ul>
5.	State Department of Youth Affairs and Sports (Ministry of Youth Affairs and Sports, Government of India to coordinate )	<ul style="list-style-type: none"> <li>• Preamble reading/awareness walks and rallies by Nehru Yuva Kendra(NYK)/National Service Scheme Groups (NSS) on 26.11.2019</li> <li>• To do publicity on website, flyers, standees at stadia etc</li> <li>• Talks/conferences/seminars; rallies/walks/runs focused on citizens' duties during the period of one year</li> </ul>
6.	State Department of Rural Development (Ministry of Rural Development, Government of India to coordinate )	<ul style="list-style-type: none"> <li>• Arrange special gram sabha meetings for reading the Preamble and address by the GP head on 26.11.2019</li> <li>• Meeting at gram panchayat level and public reading of report card of various flagship scheme of Gol</li> <li>• Meeting of Self Help Groups and village youth clubs on 26<sup>th</sup> Nov, 2019 and during the period of one year</li> </ul>

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7.	State Department of Tourism (Ministry of Tourism, Railways and Ministry of Social Justice and Empowerment, Government of India to coordinate )	<ul style="list-style-type: none"> <li>• Organize Special visits/tours of school students and youth to "PanchTeerth" (JanmBhoomi of B.R.Ambedkar at Mhow, ShikshaBhoomi at London, DeekshaBhoomi at Nagpur, MahaparinirvanSthal at Delhi and Chaitya Bhoomi at Mumbai)</li> <li>• To undertake widespread publicity drive by displaying suitable IEC material at all tourist places in the state</li> </ul>
8.	State Department of Parliamentary Affairs	<ul style="list-style-type: none"> <li>• Special function of both Houses of State Legislature on 26<sup>th</sup> November 2019</li> <li>• Decoration and illumination of State Assembly building on Constitution Day</li> <li>• Talks/conferences/seminars; rallies/walks/runs focused on citizens' duties during the period of one year</li> <li>• To do publicity on website through flyers, standees etc. during the period of one year</li> </ul>
9.	State Home Department (Ministry of Home Affairs, Government of India to coordinate )	<ul style="list-style-type: none"> <li>• Reading of the Preamble in office and para-military establishments on 26.11.2019</li> </ul>

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10.	State Information Technology Department (Ministry of Information and Broadcasting, Government of India to coordinate)	<ul style="list-style-type: none"> <li>• Place banners on the Citizens' Duties on all government/ PSU/autonomous bodies websites during the period of one year</li> <li>• To do widespread publicity for large scale participation of citizens for online quiz contest, essay competition, FB live talk etc.</li> <li>• Disseminate videos on citizens' duties-#Itsmyduty – Citizens to share stories of being “#Itsmyduty ” over social media</li> <li>• Websites to show logo &amp; tagline on Constitution &amp; citizens' duties during the period of one year</li> <li>• Talks/conferences/seminars; rallies/walks/runs focused on citizens' duties during the period of one year</li> <li>• To do publicity on website through flyers, standees etc. during the period of one year</li> </ul>
11.	State Department of Information and Publicity (Ministry of Information and Broadcasting, Government of India to coordinate )	<ul style="list-style-type: none"> <li>• 'Mann ki Baat' on Sunday 24<sup>th</sup> November, 2019 by Hon'ble PM with special reference to citizens' duties- for maximum coverage of the programme</li> <li>• Live telecast of state/district level programmes</li> <li>• Akashvani, Doordarshan, to</li> </ul>

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		<p>telecast/broadcast short films</p> <ul style="list-style-type: none"> <li>• and documentaries on Constitution Day and during the period of one year</li> <li>• Organize curtain raiser activities like appropriate films on making of Indian constitution, citizens' duties, interviews, talk shows, message by eminent citizens etc. on all media platforms</li> <li>• Constitution day logo to be displayed on prominent place, websites, TV channels etc.</li> <li>• Telecast exhibition of films made on Citizens Duties through various TV Channels (govt./private)</li> <li>• Bytes by 70 eminent citizens in the state focused on citizens' duties and prepare short films &amp; video clips during the period of one year for dissemination/ publicity</li> </ul> <p>Publicise stories about benefits accrued to people as a result of citizen duty performed by someone else through various media channels</p> <ul style="list-style-type: none"> <li>• Coordination with private media for 26<sup>th</sup> November 2019 and through the year</li> <li>• Live radio programmes on importance of constitution, constitutional values, preamble &amp; citizens' duties</li> <li>• Upload videos/publicity materials of the citizens duties on all social medias</li> <li>• Talks/conferences/seminars;</li> </ul>

S. No.	Ministry/Department	Activities
		<p>rallies/walks/runs focused on citizens' duties during the period of one year</p> <ul style="list-style-type: none"> <li>• To do publicity on website through flyers, standees etc. during the period of one year</li> </ul>
12.	All State Departments (To coordinate with concerned Ministries)	<ul style="list-style-type: none"> <li>• Reading of the Preamble in all offices and bodies on 26.11.2019</li> <li>• To organize talks/conferences/seminars; rallies/walks/runs focused on citizens' duties during the period of one year</li> <li>• To do publicity on website through flyers, standees etc. during the period of one year</li> </ul>